

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2200
ANSWERED ON:06.12.2006
AUGMENTING TRANSPARENCY THROUGH RTI ACT
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Government has reviewed the functioning of the Central Information Commission and the operation of the Right to Information Act on completion of the first year of its operation;
- (b) if so, the outcome thereof; and
- (c) the steps taken to further augment transparency through RTI Act in Government functioning?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): No, Sir.
- (b): Does not arise.
- (c): The Right to Information Act, 2005 has adequate provisions to promote transparency in the working of every public authority.